

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:2261

ANSWERED ON:17.03.2005

CONSTRUCTION OF OVERBRIDGES DURING 10TH PLAN

Narhire Smt. Kalpana Ramesh;Rathod Shri Harisingh Nasaru

Will the Minister of RAILWAYS be pleased to state:

- (a) the number of overbridges planned to be constructed in the country during the Tenth Five Year Plan;
- (b) the number of overbridges already constructed out of them;
- (c) the details of the status of each railway bridge under construction or for which the survey is underway in various parts of Maharashtra as on date;
- (d) whether work on every overbridge is being carried out as per the time schedule;
- (e) if not, the reasons therefor; and
- (f) the time by which all works are likely to be completed?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI R. VELU)

(a)&(b): Works for construction of Road Over/Under Bridges (ROB/RUBs) are planned on annual basis and not on the basis of five year plan. However, during the first three years of 10th Five year plan, the works sanctioned and completed are as under:

Year	Sanctioned	Completed
2002-03	47	17
2003-04	53	22
2004-05	23	08 (upto Jan`05)

In addition 23 works have been included in the Railway Budget 2005-06.

(c) to (f): Railways construct Road Over/Under Bridges on cost sharing basis in lieu of busy level crossings where traffic density is more than 1 lakh Train Vehicle Units (TVUs). In the State of Maharashtra, there are 19 works of ROB/RUBs already sanctioned on cost sharing basis which are at different stages of planning and execution. Railways construct bridge proper (across the tracks) and approaches by State Government/Road Authority. All efforts are made by the Railway to complete their portion of work alongwith approaches by State Government. Detailed position of 19 works in State of Maharashtra is given in the Statement attached.

STATEMENT REFERRED TO IN REPLY TO PARTS (c) TO (f) OF THE UNSTARRED QUESTION NO. 2261 BY SHRI HARIBHAU RATHOD AND SHRIMATI (SAW) KALPANA RAMESH NARHIRE TO BE ANSWERED IN LOK SABHA ON 17.3.2005 REGARDING CONSTRUCTION OF OVER BRIDGES DURING 10TH PLAN

(c) to (f): Status of Road Over/Under Bridges on Cost Sharing Basis in the State of Maharashtra

S.No.	Name of work Sanction	Year of	Status
1	Badalpur-ROB in lieu of Level Crossing (LC) No.	1995-96	Railway portion of work completed in Feb. 2004.

2	10/B Kms. 66/19-20 Kandivili-Malad- ROB in lieu of LC No.31	1996-97	Work is in progress. 3 piers and 4 girders have already been cast. Clearance for Defence land has also been obtained and work on that portion is also in progress.
3	Santacruz-Vile Parle - ROB in lieu of LC No.21	1996-97	Mumbai Municipal Corporation has not resolved issue of rehabilitation of encroachment in approach portion due to which work could not be taken up.
4	Niphad- ROB in lieu of LC No. 99- B at Kms. 218/8-9	1996-97	Detailed Estimate is under examination
5	Chunabhatti - ROB in lieu of LC No. 1-A at Km. 13/12- 13.	1997-98	Proposals sponsored by Municipal Corporation of Greater Mumbai (MCGM). General Arrangement Drawing (GAD) could not be prepared because approach alignment is not finalized by MCGM.
6	Sewri-ROB in lieu of LC No. 7-HB-lat Km. 7/3-4.	1997-98	Public Works Department (PWD) has not yet finalized alignment for approaches. Issue of transfer of land is also yet to be resolved.
7	Vikhroli ROB in lieu of LC No. 14 C at Km. 22/11-12.	1997-98	General Arrangement Drawing (GAD) has been received from MCGM which is under examination.
8	Virar - ROB in lieu of LC No.40	1999-00	Virar Municipal Corporation is starting the approaches work, tender for Railway portion has to be discharged and reinvited.
9	Hinganghat - ROB in lieu of LC No. 13/A at Km 790/34-36	2000-01	General Arrangement Drawing is yet to be approved by Chief Engineer/PWD
10	Ramawadi - ROB in lieu of LC No. 55- B at Km. 456/0-1	2001-02	GAD approved. Contract awarded by Maharashtra State Road Development Corporation (MSRDC). Work is in progress.
11	Kurduwadi- ROB in lieu of LC No. 38A at Km 375/13-14	2001-02	GAD approved. Work is being done on Build, Operate & Transfer basis. PWD Solapur has been reminded to complete initial formalities.
12	Jeur- ROB in lieu of LC No. 33A at Km. 342/3-4	2001-02	Estimate of approaches submitted by State Govt. Sanction of detailed estimate received and the same is accepted by PWD.
13	Navade Road - ROB in lieu of LC No.12A at Km. 65/4- 5 on Diva-Panvel Sec.	2001-02	Railway portion work completed in March 2004. Work on approaches by Municipal council is in progress.
14	Pachora ROB in lieu of LC No. 131/A at Km.371/23- 25	2002-03	GAD approved. Estimate is under preparation.
15	Kalyan - ROB at in lieu of LC No.1/A at Km. 54/18-19.	2003-04	Advance copy of GAD received from Mumbai division on 6.11.03 and is under scrutiny.
16	Nagar Devla-ROB in lieu of LC No. 127/A at Km. 353/23-25.	2003-04	GAD is under preparation.
17	Kalyan-ROB in lieu of LCNo.47A at Km. 57/16	2003-04	GAD is under preparation
18	Jogeshwri South- ROB at LC No.24	2004-05	New work proposed in WP 2004-05
19	Jogeshwri North- ROB at LC No.24	2004-05	New work proposed in WP 2004-05